

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NOs. 135, 136 & 137 OF 2017

**IN
DFR NO. 255 OF 2017**

Dated: 4th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Kanade Aqua Farm Pvt. Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Prashant S.Kenjale

Counsel for the Respondent(s) : Mr. Buddy A.Ranaganadhan for R-1
Mr. Varun Agarwal for R-2

ORDER

IA NOs. 135, 136 & 137 OF 2017

(Appls. for leave, condonation of delay and waiver of court fee)

Issue notice to the Respondents returnable on 23.05.2017. Dasti, in addition, is permitted.

List the matter on **23.05.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt